

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2630
TO BE ANSWERED ON 01.12.2016**

ELECTRICITY PLAN

2630. SHRI PRATHAP SIMHA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether Central Electricity Authority (CEA) is working on an Electricity Plan for the next five years to gauge the demand for power in the country, if so, the details thereof;**
- (b) the estimated capacity addition of power during 12th Plan period and the contribution of coal based thermal power therein;**
- (c) the steps being taken by the Government on standards on construction, operation and maintenance of power equipment for renewable electricity systems for grid stability; and**
- (d) whether 40 per cent of power projects are super critical during the current plan period and if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : Section 3(4) of the Electricity Act, 2003 stipulates that the Central Electricity Authority (CEA) shall prepare a National Electricity Plan in accordance with the National Electricity Policy and notify such plan once in five years. The last National Electricity Plan covering the review of 11th Five Year Plan, detailed plan for 12th Plan and perspective Plan for 13th Plan was notified in the Gazette in December, 2013.

The National Electricity Plan covering review of 12th Five Year Plan, detailed plan for years 2017-22 and perspective plan for 2022-27 is under preparation by CEA.

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For estimating the electricity demand of all the States/Union Territories, Regions and for the country, the CEA periodically carries out Electric Power Survey. The 18th Electric Power Survey (EPS) Report, the latest in the series of EPS, was published in December, 2011.

To re-assess the demand for power in the country for the next five years and beyond, the 19th Electric Power Survey Committee (EPSC) has been constituted by the CEA. The report of the committee is under finalization.

(b) : As per information made available by CEA, the estimated generation capacity addition from conventional sources during the 12th Plan period (2012-17) is 1,02,811 MW which includes 86,750 MW coal based capacity.

(c) : With a view to ensuring maintenance of grid stability subsequent to connection of a renewable energy generator, steps have been taken to amend Central Electricity Authority (Technical Standards for Connectivity to the Grid) Regulations, 2007 (as amended in 2013.) These regulations lay down certain Technical/operational requirements to be met by different kinds of generators including the renewable energy generators seeking connectivity with the grid. The draft amendment to the aforesaid regulations has been published on CEA's website on 08.11.2016 and comments thereon have been invited from the public by 31.12.2016.

(d) : As per information made available by CEA, during the current plan period (2012-17), the total supercritical based coal power generating capacity is likely to be 35,890 MW which is around 41.0% of the total likely coal based capacity addition of 86,750 MW. The list of Supercritical Units commissioned/ to be commissioned during 12th Plan is given at Annex.
